

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

FOURTEENTH REPORT

(Presented on 12.08.2015)

I, the Chairperson of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fourteenth Report.

2. The Committee met on 10 August, 2015 for allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Sarvashri C.N. Jayadevan, N.K. Premachandran and Hukmdeo Narayan Yadav, M.Ps.

Allocation of time to Resolutions

3. The Committee recommend allocation of time to three resolutions as follows :-

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|-------|---|---|---------|
| (i) | Resolution by Shri C.N. Jayadevan regarding Formulation of an effective migration policy to ensure welfare and rehabilitation of migrant workers. | - | 2 hours |
| (ii) | Resolution by Shri N.K. Premachandran regarding steps to ensure welfare of Employees Provident Fund pensioners. | - | 2 hours |
| (iii) | Resolution by Shri Hukmdev Narayan yadav regarding Constitution of a National Commission to formulate a plan to eradicate economic, social, political and administrative disparities prevailing in the country. | - | 2 hours |

Recommendation

4. The Committee recommend that the allocation of time to three resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

10 August, 2015

19 Shravana, 1937 (Saka)

(DR. M. THAMBI DURAI)

Chairperson,
Committee on Private Members'
Bills and Resolutions.